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Title: Presentation of the 8th Report of the Standing Committee on Urban Development (2009-2010) on 'The Constitution (112th Amendment) Bill, 2009'.

SHRI SHARAD YADAV (MADHEPURA): Madam, I beg to present the Eighth Report* (Hindi and English versions) of the Standing Committee on Urban Development (2009-2010) on 'The Constitution (One Hundred and Twelfth Amendment) Bill, 2009'.

*The Report was presented to Hon'ble Speaker on 25th June, 2010 under Direction 71A when the House was not in session and the Speaker was pleased to order the printing, publication and circulation of the Eighth Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.